

(b) No car parts were recovered from them. However, 9 stolen cars were recovered at their instance.

(c) All the five accused persons are facing trial in court.

Assam-Nagaland Boundary Disputes

118. **Shri Hukam Chand Kachhvalya:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No 139 on the 2nd November, 1966 and state

(a) whether a final decision has since been taken on the Assam-Nagaland boundary dispute which was under the consideration of the Centre, and

(b) if so, the basis on which these States have been divided and the details thereof?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) As stated in reply to Unstarred Question No 139 on 2nd November 1966 the Chief Minister, Nagaland had written to the Prime Minister suggesting the appointment of a Commission for demarcating the boundaries between Assam and Nagaland. This matter is still under consideration of the Government.

(b) The State of Nagaland, consisting of the Naga Hills—Tuensang Areas of Assam, was created under the provisions of the State of Nagaland Act, 1962.

धर्मपुरा, दिल्ली में मकान का गिर जाना

119. श्री प्रकाशबोर दास्जी :
श्री हुकम चन्द कच्छवाय :
श्री बलराज मर्षोक :

क्या गृह-कार्य मन्त्री 2 नवम्बर, 1966 के तारकित प्रश्न संख्या 43 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) क्या 15 अगस्त, 1966 को धर्मपुरा दिल्ली में गिरने वाले एक मकान के बारे में, जो एक भयंकर दुर्घटना थी, जांच करने वाले आयोग ने अपनी रिपोर्ट पूरी कर ली है,

(ख) यदि नहीं, तो उसके क्या कारण हैं,

(ग) जाच-कार्य इस समय किस अवस्था में है, और

(घ) जाच-कार्य के कब तक पूरा हो जाने की सम्भावना है ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री बिद्या चरण शुक्ल) (क) जी नहीं।

(ख) कई सुनवाईयों में शहादत लेनी पड़ी। आयोग के अकेले सदस्य के दिल्ली उच्च न्यायालय का न्यायाधीश नियुक्त होने से भी थोड़ी देरी हुई।

(ग) शहादत पूरी हो चुकी है और तर्क सुनने बाकी है।

(घ) आयोग की अवधि 30 अप्रैल, 1967 तक बढ़ा दी गई है और उस तिथि तक जाच कार्य पूरा होने की आशा है।

राष्ट्रीय सभ्यता, दिल्ली में चोरी

120 श्री विश्वनाथ पाण्डेय :
श्री हुकम चन्द कच्छवाय :
श्री प्र० के० देव :
श्री जी० सी० नायक :
श्री के० पी० सिंह देव :
श्री ए० दीपा :
श्री बाबू राव पटेल :

क्या जिला मन्त्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि नई दिल्ली के राष्ट्रीय सभ्यता से 2500 रुपये के मूल्य के धातुवस्तुओं की चोरी हो गई है ;

(ब) यदि हां, तो क्या इस सम्बन्ध में कोई गिरफ्तारियां की गई हैं ; और

(ग) यदि नहीं, तो इसके क्या कारण है ?

बिलास मन्त्रालय में राज्य मन्त्री (प्रो० शेर सिंह) : (क) राष्ट्रीय संग्रहालय, नई दिल्ली से लगभग 2080 रुपयों के मूल्य के बिलाबट वाली चांदी और सोने के धार्मिक आदिम जातीय और लोक आभूषण चोरी चले गए हैं ।

(ख) और (ग) मामले की पुलिस द्वारा पड़ताल की जा रही है ।

Pay Scales and Training of Telegraphists

121. Shri Bal Raj Madhok: Will the Minister of Communications be pleased to state:

(a) the pay scales of the Junior and Senior telegraphists working in the Overseas Communications Service and the P & T Department;

(b) whether they are trained by their respective Departments before or after their appointments in the cadre; and

(c) the duration of their training, remuneration offered and the subjects dealt with during such training?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) to (c). A statement is laid on the Table of the Lok Sabha [Placed in Library. See No. LT-138/67.]

Telegraphists

122. Shri Bal Raj Madhok: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the Telegraphists in the P. & T. Department besides performing identical

duties, possess many additional qualifications as compared to their counterparts in the Overseas Communications Service;

(b) whether there is a marked discrimination between their scales of pay; and

(c) if so, the steps taken to remove this disparity?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) to (c). The duties of Telegraphists in the P. & T. Department are not identical to those performed by Telegraphists in the Overseas Communications Service. The question of discrimination in pay scales does not, therefore, arise. The Pay Commissions have equated Telegraphists in the P & T. Department with other allied cadres in the Department who are on the same time-scale of pay.

Telegrams sent from New Delhi C.T.O.

123. Shri Bal Raj Madhok: Will the Minister of Communications be pleased to state:

(a) the number of telegrams sent by post, the number of telegrams posted in original and the number of telegrams transferred to local sub-offices from New Delhi Central Telegraph Office during January and February, 1967,

(b) the total number of man-hours employed for the purpose and the total expenditure involved in the shape of salary and overtime; and

(c) the average per hour output per official in the process?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) to (c). The information is given in the form of a statement given below:-